

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 23 of 2014
& I.A. Nos. 30 of 2014, 93 of 2014 & 31 of 2014**

Dated : 1st May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Vidarbha Industries Association ... Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Anr. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Sayan Ray

**Counsel for the Respondent(s) : Mr. C.K. Rai for
Mr. Buddy A. Ranganadhan for R.1
Mr. Varun Pathak for MSEDCL
Mr. Samir Malik for R-2**

ORDER

Now it is noticed that the reply has not been filed. The learned counsel for the Respondents submit that they will be filing the reply on or before 08.05.2014 after serving copy on the other side.

Post the matter for hearing on **07.07.2014**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/kt